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1	2	3	4	5	6	7
		Rš.	R 3.	R 3.	Rs.	Rs.
3.	Other Terminals including Cargo Terminal			•		
	3.1. Air Conditioned	166.05	166.05	166.05	166.05	166.05
	3.2. Non-Air Conditioned .	77.20	77.20	77.20	77.20	77.20
	3.3. Calcutta Cargo Terminal (non-a/c.)	-			_	_
4.	Other Buildings	38.65	38.65	38.65	38.65	38,65
5.	Hangars					
	5.1. If maintained by IAAI .	13.80	13.80	13.80	13.80	13.80
	5.2. If maintained by Licensee .	10.80	10.80	10.80	10.80	10.80
6.	Land (Rates per sq. mtr. perannum)					
	6.1. Land and other special area	70.00	70.00	33.00	33.00	33.00
	6.2. Old Airport area at Bombay	24.40	_	_	_	_
	6.3. Old housing colonies of AI & IA	8.20	_	4.10	_	<u></u>
	6.4. Paved land	•	_			
	6.4.1. If maintained by IAAI	125.00	125.00	125.00	125.00	125.00
	6.4.2. If maintained by Licensee	115.15	115.15	115 .15	115.15	115.1

Profitability of East-West Airlines

3130. SHRI G. PRATHAPA REDDY: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether it is a fact that Airlines such as East-West Airlines are doing very well and are already earning profits, and if so, the details thereof; and
- (b) whether this profit is on account on non-payment of dues to the Indian Airlines and other Departments concerned, in time, and if so, what are the dues from East-West which have accrued so far and since what time and corrective steps proposed/taken?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) Under the Air Taxi guidelines, there is no requirement for the operator to furnish such details to the Government.

(1)) Indian Airlines has no outstanding dues from M/s. East-West Airlines. An amount of Rs. 14.28 crores (upto February, 1993) is due from the latter to the Ministry of Finance (Department of Revenue) towards Inland Air Travel Tax, Show Cause notice has been issued by the competent authority for recovery of this tax.

Direct Flights by Al between India and South Africa

- 3131. SHRI SURESH KALMADI : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :
- (a) whether it is a fact that Air India has decided to start operating direct flights between India and South Africa;
- (b) if so, the date from which such flights will start operating and the details of the flights?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b) Air India proposes to introduce twice a week flights to Johannes and Durban via Dar-es-Salaam from 2nd October, 1993.

Elimination of Dual Tariff System

- 3132. SHRI SURESH KALMADI : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :
- (a) whether it is a fact that Government have issued an order advising all approved hotels to eliminate dual tariff system and to follow the single tariff system; and
- (b) if so, therefor? what are the reasons